

posted to Missions/Posts abroad, designated as Attaches/Vice Consuls. There are, at present, 312 Attaches posted to Missions/Posts abroad working as assisting officers dealing with administrative, economic and commercial, cultural, political, press & information, consular, education and community affairs.

Vacation of occupied areas by Pakistan in Jammu and Kashmir

171. SHRI N. GOKULAKRISHNAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that India had asked Pakistan to vacate areas occupied in Jammu and Kashmir;
- (b) if so, the details thereof;
- (c) whether Government has received any reaction from Pakistan relating to the said demand; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GEN. (RETD.) V. K. SINGH]: (a) to (d) India's consistent and principled position, as also enunciated in the 1994 Parliament Resolution adopted unanimously, is that the entire State of Jammu and Kashmir has been, is and shall be an integral part of the Union of India. We have repeatedly and consistently called upon Pakistan to immediately vacate all areas under its illegal occupation. Pakistan continues to be in illegal and forcible occupation of a part of the Indian State of Jammu and Kashmir.

Surakshit Jao Prashikshit Jao

172. SHRI C.M. RAMESH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the details of steps taken by Government under 'Surakshit Jao, Prashikshit Jao' scheme to prevent overseas job-seekers from fraudulent and illegal recruitment agencies across the country including those from Andhra Pradesh;
- (b) whether Government has made any assessment regarding the number of overseas job-seekers after the launch of this scheme;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?